

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2723
ANSWERED ON:12.03.2015
DISTRIBUTION OF LAND TO POOR
Roy Prof. Saugata

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the present status of `Draft Land Reform Policy` to distribute the land to the landless poor;
- (b) the details of land distributed to landless poor in this regard, State/UT-wise;
- (c) whether any time-frame for distribution of land has been fixed in this regard, if so, the details thereof; and
- (d) the criteria fixed for selection of beneficiaries for the purpose?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SUDHARSHAN BHAGAT)

- (a): The draft Land Reforms Policy is under consideration of the Government.
- (b): The details of land distributed to landless poor State/UT wise is at Annexure.
- (c) & (d): Land and its management falls within the jurisdiction of State Governments as per Seventh Schedule to the Constitution of India. The role of the Central Government in the field of land reforms is only of an advisory and coordinating nature.